

Crl Revn Petn No. 1 of 2014

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri S Thapa, Advocate, present for the petitioner.

Shri KP Bhattacharjee, Advocate, present for the respondent No. 1.

Shri L Shongwan, Advocate, present for respondents No. 2,3 and 4.

Learned counsel for respondents No. 2,3 and 4 prays for and is allowed further three days' time to file counter affidavit. Two weeks time thereafter is allowed to the petitioner to file rejoinder affidavit.

List after two weeks. Meanwhile, respondent No. 1 may also file his counter affidavit.

CHIEF JUSTICE

dev
02.05.14

MC No. 1 of 2014
IN CrI Revn Petn No. 1 of 2014

02.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with CrI. Revn. Petn. No.
1 of 2014.

CHIEF JUSTICE

dev
02.05.14

MC No. 6 of 2014
IN WP(C)No. 6 of 2014

02.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 6 of 2014.

CHIEF JUSTICE

dev
02.05.14

WP(C)No. 6 of 2014

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri JM Thangkhiew, Advocate, present for the petitioner.

Ms PS Nongbri, Advocate, present for the respondents.

Learned counsel for respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
02.05.14

WP(C)No. 38 of 2014

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri K Ch. Gautam, Advocate, present for the petitioner.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for respondents prays for and is allowed further three days' time to file counter affidavit. Two weeks time thereafter is allowed to the petitioner to file rejoinder affidavit.

List after two weeks.

CHIEF JUSTICE

dev
02.05.14

WP(C)No. 206 of 2013

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri R Sahu, Advocate, present for the petitioner.

Shri KP Bhattacharjee, Advocate, present for the
State respondents.

Learned counsel for respondents prays for and is
allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
02.05.14

WP(C)No. 232 of 2013

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri M Chanda, Advocate, present for the petitioner.

Shri SC Shyam, Senior Advocate, present for the respondents.

Learned counsel for the petitioner prays for and is allowed further three weeks' time to file rejoinder affidavit.

List after three weeks.

CHIEF JUSTICE

dev
02.05.14

WP(C)No. 271 of 2013

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri R Gurung, Advocate, present for the petitioner.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for respondents prays for and is allowed further two weeks' time to file counter affidavit.

List after two weeks.

CHIEF JUSTICE

dev
02.05.14

WP(C)No. 299 of 2013

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri R Sahu, Advocate, present for the petitioner.

Shri KP Bhattacharjee, Advocate, present for the
State respondents.

Learned counsel for respondents prays for and is
allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
02.05.14

WP(C)No. 395 of 2013

02.05.2014

HON'BLE THE CHIEF JUSTICE

Shri HS Thangkhiew, Senior Advocate, assisted by
Shri N Mozika, Advocate, present for the petitioners.

Shri KP Bhattacharjee, Advocate, present for the
State respondents.

Learned counsel for respondents prays for and is
allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

dev
02.05.14